

SCHEDULE I
FORM A
PUBLIC ANNOUNCEMENT

(Regulation 14 of the Insolvency and Bankruptcy Board of India (Voluntary Liquidation Process) Regulations, 2017)

**FOR THE ATTENTION OF STAKEHOLDERS OF DIRECT EDUCATIONAL
TECHNOLOGIES INDIA PRIVATE LIMITED**

1.	Name of Corporate Person	Direct Educational Technologies India Private Limited
2.	Date of incorporation of Corporate Person	24/01/2002
3.	Authority under which Corporate Person is Incorporated/Registered	Registrar of Companies, Bangalore
4.	Corporate Identification Number /Limited Liability Identity Number of Corporate Person	U80902KA2002PTC038181
5.	Address of the Registered Office and Principal Office (If Any) of Corporate Person	# 496/4 , 2nd Floor, 10th Cross Near Bhashyam Circle, Sadashivnagar Bangalore 560080
6.	Liquidation commencement date of the Corporate Person	1st July, 2020
7.	Name, Address, Email Address, Telephone Number and the Registration Number of the Liquidator	Name: CA Ravindranath Narayana Rao Office Address: 1. 522/C 2nd Floor, 1st D Cross, 15th Main, 3 Stage, 4 Block, WCR, Basaveshwaranagar, Bangalore 560 079 and 2. 496/4, 2nd Floor, 10th Cross Near Bhashyam Circle Sadashivanagar, Bangalore - 560 080 E-mail address: LPDETIPL@GMAIL.COM Contact details: 080 41687878 Registration No: IBB/PA-001/IP-P00645/2017-2018/11099



8.	Last date for submission of claims	31st July, 2020
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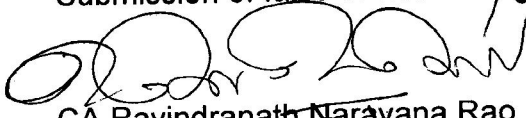
Notice is hereby given that Direct Educational Technologies India Private Limited has commenced voluntary liquidation on 1st day of July, 2020.

The stakeholders of Direct Educational Technologies India Private Limited are hereby called upon to submit proofs of their claims, on or before 31st July, 2020, to the Liquidator at the address mentioned against item 7.

The financial creditors shall submit their proof of claims by electronic means only. All other stakeholders may submit the proof of claims in person, by post or by electronic means.

All the stakeholders shall submit their proof of claims in the manner and forms as specified under Insolvency and Bankruptcy Board of India (Voluntarily Liquidation process) Regulation, 2017.

Submission of false or misleading proofs of claim shall attract penalties.



CA Ravindranath Narayana Rao

Liquidator

Date: 1st July, 2020

Place: Bangalore

